Date of commencement	of CIRP:	17/07/2025	

List of creditors as on 11/09/2025 Unsecured financial creditors (other than financial creditors belong

Unsecured manetal creditors (other than innancial creditors belonging to any class of creditors)														
		Details of claim received		Details of claim admitted										
N	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	1 Karnataka Bank Limi	te 30-07-2025	1,09,46,04,818	98,53,17,723	Unsecured Financial Creditor		98,53,17,723	NA	31.89%	-	-	-	10,92,87,095	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan
	Union Bank of India Solapur branch	31-07-2025	59,76,68,765	54,02,47,758	Unsecured Financial Creditor	-	54,02,47,758	NA	17.49%	-	-	-		Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan and Basel Dose Loan
	Punjab National Banl (Kolhapur Branch)		15,42,19,357	12,73,13,801	Unsecured Financial Creditor	=	12,73,13,801	NA	4.12%		-	-	2,69,05,556	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor
			1,84,64,92,940	1,65,28,79,281			1,65,28,79,281		53.50%	-	-	-	19,36,13,659	-

Notes:
As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / Lept under verification are subject to medification, as and when claimfaction received from claimant / SheD / cristwhile Promoter of Corporate Debtor.